

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**(IB)-416(ND)/2018**

**In the matter of:**

M/s. S. R. K. Goyal Steels Pvt. Ltd. ... Applicant  
Vs.  
P. K. Tubes & Fittings Pvt. Ltd. ... Respondent

Under Section: 8 & 9 of the IBC.

**Order delivered on 12.07.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant : Mr. Sourabh Gupta, Adv.  
Mr. Sumit Bhadana, Adv.  
For the Respondent : Mr. M.K. Sethi, Adv.

**ORDER**

The learned counsel for the applicant and Corporate Debtor are present. Learned counsels state that settlement talks are at advanced stage and seeks some more time to finalise the terms of settlement. Three weeks are granted. If the settlement fails, let pleadings be complete with the copies in advance to the other side. For further consideration on 08.08.2018.

Mukesh

  
**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**